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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/5687/2024 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
The District & Sessions Judge,
Karimganj

Dated Guwahati, the 28th June, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. JKD/HLTC/2024/3908, dated 26.06.2024

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel to your home at Santipur, Guwahati, from Karimganj and return, w.e.f. the evening of 12.07.2024 to the morning of 18.07.2024, by the shortest possible route, as per existing Rules.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Copy to:-NO. HC.VII-06/5688-5690/2024/A dated 28th June, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sd/-
28/6/24

REGISTRAR (VIGILANCE)

Sd/-
28.06.2024